



**Legislative Assembly of the State of Goa**

**The Goa Prohibition of Smoking  
and Spitting (Amendment)  
Bill 2001**

(Bill No. 44 of 2001)

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(As passed in the Legislative Assembly of the State of Goa)

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**GOA LEGISLATURE SECRETARIAT  
ASSEMBLY HALL, PANAJI  
MARCH, 2001.**

The Goa Prohibition of Smoking and  
Spitting (Amendment) Bill 2001

(Bill No. 44 of 2001)

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BILL

*To amend the Goa Prohibition of Smoking and  
Spitting Act, 1997.*

Be it enacted by the Legislative Assembly of  
the State of Goa in the Fifty-second Year of the  
Republic of India as follows:—

*Short title and commencement.*— (1) This Act  
may be called the Goa Prohibition of Smoking  
and Spitting (Amendment) Act, 2001.

(2) It shall come into force at once.

2. *Amendment of section 9.*— In section 9 of  
the Goa Prohibition of Smoking and Spitting Act,  
1997 (Goa Act No. 5 of 1999), the following  
proviso shall be added.

“Provided that the Government may, by  
notification in the Official Gazette, specify the  
tobacco products and wards/localities within  
the limits of municipal councils, for which, the  
aforesaid prohibition shall not apply.”